

ITEM NO.30

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1003/2021

THE TEMPLE OF HEALING

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With IA No.165054/2022 - APPLICATION FOR TAKING ON RECORD, IA No.145142/2022 - APPLICATION FOR TAKING ON RECORD, IA No.21515/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No.168933/2022 - INTERVENTION APPLICATION, IA No.137333/2022 - INTERVENTION/IMPLEADMENT, IA No.111814/2021 - PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No.18396/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH W.P.(C) No.719/2022 (PIL-W)

Date : 13-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Petitioner-in-person

WPC 719/2022

Mr. Rohan Shah, Adv.
Mr. Alok Yadav, Adv.
Mr. Vishnu Kant, AOR

For Respondent(s)

Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG

Ms. Aishwarya Bhati, ASG
Mr. Gurmeet Singh Makker, AOR
Ms. Vaishali Verma, Adv.
Ms. Swati Ghildiyal, Adv.
Mr. Navanjay Mahapatra, Adv.

Ms. Saroj Tripathi, AOR
Mr. Naveen Kumar Tripathi, Adv.
Mr. Abhishek Kumar Singh, Adv.

Mr. Abdul Azeem Kalebudde, AOR
Mr. Ray Vikram Nath, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Petitions on 30 October 2023.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**